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SLP(C)No. 14547 OF 2001

REVISED@@
CCCCCCC
Court No. 2

SECTION IVB
A/N MATTER

ITEM No.Mentioned (A)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14547/2001

(From the judgement and order dated 02/08/2001 in CWP 11288/2001
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PRATAP

Petitioner (s)

VERSUS

STATE OF HARYANA & ANR.

Respondent (s)

(With prayer for interim relief)

WITH S.L.P. (C) No.14686 of 2001.

Date : 31/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Dr. Ramesh K. Haritash,Adv.
Dr. Surendra Kumar,Adv.
Mr. Goodwill Indeevar,Adv.
Mr. Ashok K. Sadhukhan,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....J
Taken on Board.

Issue notice and tag with S.L.P. (C) Nos.7527-7528 of
2001 and connected matters.

Status quo as of today shall be maintained until
further orders.

(T.I. Rajput)

(Shelly Sengupta)

Court Master

Court Master